

Government of Jammu and Kashmir
Home Department
Civil Secretariat, Srinagar

NOTIFICATION
Srinagar, the 6th of July, 2021.

S.O 223.- Upon his repatriation to the Union territory of J&K, in terms of G.O No. 153-Home of 2021 dated 05.07.2021, the Government, in exercise of the powers conferred by section 25 of the Code of Criminal Procedure, 1973, appoints Mr. Wasiq Umer, Prosecuting Officer, as Assistant Public Prosecutor in the Court of Munsiff, Shangus.

By Order of the Government of Jammu and Kashmir.


(Rashid Raina) KAS

Under Secretary to the Government
Dated: 06.07.2021

No: Home/Pros/25/2021/08

Copy to the:-

1. Director General of Prosecution, J&K.
2. Principal Secretary to the Hon'ble Lt. Governor, J&K.
3. Commissioner/Secretary to Government, General Administration Department.
4. Joint Secretary (J&K), Ministry of Home Affairs, GoI.
5. District Magistrate, Anantnag.
6. Director Archives, Archaeology and Museums.
7. Director Prosecution, Kashmir.
8. Private Secretary to the Chief Secretary.
9. Private Secretary to the Principal Secretary to Government, Home Department.
10. I/c web site.

Copy also to the Principal District and Sessions Judges, Anantnag.